

आयकर अपीलीय अधिकरण “एच” न्यायपीठ मुंबई में।
IN THE INCOME TAX APPELLATE TRIBUNAL
“H” BENCH, MUMBAI

माननीय श्री पवन कुमार गदाले, न्यायिक सदस्य एवं
माननीय श्री मनोज कुमार अग्रवाल, लेखा सदस्य के समक्ष।
BEFORE HON’BLE SHRI PAVAN KUMAR GADALE, JM AND
HON’BLE SHRI MANOJ KUMAR AGGARWAL, AM
(Hearing Through Video Conferencing Mode)

आयकर अपील सं./ I.T.A. No.6077/Mum/2019
(निर्धारण वर्ष / Assessment Year: 2015-16)

Hemant Topiwala 11/12, 5 th Floor Gurukrupa Building NS Road No.6, JVPD Scheme, Vile Parle(W), Mumbai-400 056	बनाम/ Vs.	DCIT-Circle-11(2)(2) Mumbai.
स्थायी लेखासं./जीआइआरसं./PAN/GIR No. AABPT-5375-J		
(□ पीलार्थी/ Appellant)	:	(प्रत्यर्थी / Respondent)

Assessee by	:	Withdrawal letter dt.05/03/2021
Revenue by	:	Shri Gurbinder Singh-Ld.DR

सुनवाई की तारीख/ Date of Hearing	:	09/03/2021
घोषणा की तारीख / Date of Pronouncement	:	09/03/2021

आदेश / ORDER

Manoj Kumar Aggarwal (Accountant Member)

1. At the time of hearing, the assessee vide letter dated 05/03/2021, seek withdrawal of the appeal in view of the fact that it has opted for settlement of dispute under Direct Tax *Vivad Se Vishwas Scheme (VSV Scheme)*, 2020 for the year under consideration. The Ld. DR did not raise any objection.

2. In view of foregoing, the appeal stand dismissed as withdrawn with a liberty to assessee to seek restoration of the appeal in case the aforesaid declaration filed under the scheme is not accepted, for whatever reasons.
3. The appeal stand dismissed as withdrawn.

Order pronounced in the open court on 09th March, 2021.

Sd/-

Sd/-

(Pavan Kumar Gadale)

(Manoj Kumar Aggarwal)

न्यायिक सदस्य / **Judicial Member**

लेखा सदस्य / **Accountant Member**

मुंबई Mumbai; दिनांक Dated : 09/03/2021

Sr.PS, Jaisy Varghese

आदेशकीप्रतिलिपिअग्रेषित/Copy of the Order forwarded to :

1. अपीलार्थी/ The Appellant
2. प्रत्यर्थी/ The Respondent
3. आयकरआयुक्त(अपील) / The CIT(A)
4. आयकरआयुक्त/ CIT– concerned
5. विभागीयप्रतिनिधि, आयकरअपीलीयअधिकरण, मुंबई/ DR, ITAT, Mumbai
6. गार्डफाईल / Guard File

आदेशानुसार/ BY ORDER,

उप/सहायक पंजीकार (Dy./Asstt.Registrar)
आयकरअपीलीयअधिकरण, मुंबई / ITAT, Mumbai.